

ITEM NO.25

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 10258/2017

THE CHAIRMAN, U.P. POWER
CORPORATION LTD & ORS.

Appellants

VERSUS

YASH PAL SINGH & ORS.

Respondents

Date : 24-05-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE NAVIN SINHA
(Vacation Bench)

For Appellants

Mr. Rakesh Uttamchandra Upadhyay, AOR
Mr. Amar Deep Sharma, Adv.
Ms. Aarti Upadhyay, Adv.

For Respondents

Mr. Manoj Gorkela, Adv.
Ms. Priya Sharma, Adv.
Mr. Prathvi Raj Chauhan, Adv.
M/s. Gorkela Law Office, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the respondent nos. 1 and 2
prays for time.

In view of the above, let the matter be listed
after summer vacation.

Liberty to the parties is granted to file
additional documents.

(Deepak Guglani)
Court Master

(Kailash Chander)
Court Master